

PROF. MADHU DANDAVATE: I  
introduce the Bill.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

15.33 hrs.

OIL-SEEDS AND EDIBLE OILS  
PRODUCTION BILL\*

SHRI V. S. KRISHNA IYER: I introduce  
the Bill.

[English]

PROF. MADHU DANDAVATE (Rajapur):  
I beg to move for leave to introduce a Bill to  
provide for measures to assist rapid  
expansion of production of oil-seeds and to  
facilities a more effective extraction of edible  
oils and other oils from different seeds both  
for direct human consumption as well as for  
the manufacture of vanaspati, soaps and  
other products.

15.34 hrs.

CONSTRUCTION WORKERS (REGULATION  
OF EMPLOYMENT AND CONDITIONS OF  
SERVICE) BILL\*

[English]

SHRI V. S. KRISHNA IYER (Bangalore  
South): I beg to move for leave to introduce  
a Bill to regulate the employment of  
construction workers and for matters  
connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill  
to provide for measures to assist rapid  
expansion of production of oil-seeds and  
to facilitate a more effective extraction of  
edible oils and other oils from different  
seeds both for direct human  
consumption as well as for the  
manufacture of vanaspati, soaps and  
other products."

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill  
to regulate the employment of  
construction workers and for matters  
connected therewith or incidental  
thereto.

*The motion was adopted.*

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PROF. MADHU DANDAVATE: I  
introduce the Bill.

SHRI V. S. KRISHNA IYER: I introduce  
the Bill.

CONSTITUTION (AMENDMENT) BILL\*  
(Amendment of Eighth Schedule)

15.34 1/2 hrs.

INDIAN PENAL CODE (AMENDMENT)  
BILL\*  
(Substitution of new sections for section 500  
etc.)

[English]

SHRI V. S. KRISHNA IYER (Bangalore  
South): I beg to move for leave to introduce  
a Bill further to amend the Constitution of  
India.

[English]

SHRI THAMPAN THOMAS (Mavelikara):  
I beg to move for leave to introduce a Bill  
further to amend the Indian Penal Code.